

**P. C. Sethi:** I beg to lay on the Table:—

(1) A copy of the Report of the Committee of Enquiry on Durgapur Steel Plant (Hindustan Steel Limited).

(2) A copy of Government Resolution No DUR-21(4)/66 dated the 19th July, 1967, regarding Government's decisions on various recommendations made in the above Report

[Placed in Library See No. LT-1073/67]

**Shri Surendranath Dwivedy (Kendrapara)** This Enquiry Report may be circulated to us

**Shri P. C. Sethi:** Yes, it is being circulated

श्री प. सी. सेठी (गोरघाज) जी  
दीजिये। प्रश्नो में बहाने उठे नहीं हूँ।

श्री प्र० सी० सेठी: याज ही दीजा रही  
है।

12.34 hrs

## COMMITTEE OF PRIVILEGES

### SECOND REPORT

**Shri Khadilkar (Khed):** I beg to present the Second Report of the Committee of Privileges

12.34 hrs.

## ESTIMATES COMMITTEE

### SEVENTH REPORT

**Shri P. Venkatasubbalah (Nandyal):** I beg to present the Seventh Report of the Estimates Committee regarding action taken by Government on the recommendations contained in the Seventy-sixth Report of the Esti-

mates Committee (Third Lok Sabha) on the Ministry of Food and Agriculture (Department of Agriculture)—Indian Agricultural Research Institute

12.34½ hrs.

## STATEMENT RE. COMMITTEE OF INQUIRY ON INDUSTRIAL LICENSING

**The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed):** In pursuance of the assurance given by me in the Rajya Sabha on the 31st May, 1967, in connection with the discussion of the report of Professor Hazari on industrial licensing, the Government of India have decided

**Mr. Speaker:** Does he want to read out the whole statement?

**Shri F. A. Ahmed:** I shall just read out the names of the members. After that I shall place it on the Table of the House. The Government of India have decided to appoint an expert committee to inquire into the working of the industrial licensing system during the past ten years. The committee will be composed of Prof. Thacker, Member, Planning Commission, as the Chairman, Dr. H. K. Pawar, Indian Institute of Public Administration, New Delhi, as member and Shri Mohan Kumaramangalam of Madras

**Shri Ranga (Srikakulam):** Not Shri Shenoy? Only Shri Mohan Kumaramangalam who happens to be a communist is included?

**Shri F. A. Ahmed:** As regards the terms of reference etc., I place the statement on the Table of the House [Placed in Library See No. LT-1095/67]